

1	2	3	4	5
4	Bihar	29.90	44.50	18.17
5	Chandigarh	0.98	0.68	0.25
6.	Chhattisgarh	27.19	27.26	10.50
7	Delhi	0.00	0.00	0.25
8	Goa	4.92	5.01	2.05
9	Gujarat	40.27	42.04	12.00
10	Haryana	18.13	19.64	5.95
11	Himachal Pradesh	17.70	18.84	6.60
12	Jharkhand	27.82	20.38	11.13
13	Karnataka	59.45	71.24	18.37
14	Kerala	27.36	21.75	8.58
15	Madhya Pradesh	59.03	48.66	18.25
16	Maharashtra	63.16	62.92	24.93
17	Manipur	14.30	10.24	2.05
18	Meghalaya	13.39	17.53	3.25
19	Mizoram	7.25	9.20	1.50
20	Nagaland	7.43	10.78	2.50
21	Orissa	50.51	52.56	15.80
22	Puducherry	0.91	1.10	0.83
23	Punjab	23.82	25.58	7.75
24	Rajasthan	70.57	72.35	24.08
25	Tamil Nadu	30.16	49.40	10.36
26	Uttar Pradesh	62.48	55.22	21.50
27	Uttarakhand	19.10	21.87	7.79
28	West Bengal	24.08	31.49	6.60
29	Andaman & Nicobar Islands	0.00	0.00	1.42

Path holes on NH8, 11 and 76

†2078. SHRI LALIT KISHORE CHATURVEDI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

† Original notice of the question was received in Hindi.

(a) whether it is a fact that path holes are surfaced repeatedly on old National Highways No. 8 to 11 and No. 76 and ever after resurfacing them, path holes begin to surface in every first rainfall;

(b) whether it is also a fact that repairing and resurfacing of these roads are done by sub-contractors and thereby due to increasing number of share holders in commission, quality is compromised; and

(c) the dates when the action would be taken against the persons responsible for the checking the quality of these construction and repairing works; the details for the last three years with regard to Jaipur-Delhi section?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) No, Sir. Pot holes generally do not form on National Highways (NHs) No. NH-8, NH-11 and NH-76 during the first rainfall after resurfacing them.

(b) No, Sir. The repair works are carried out as per the provisions of the contract/concession agreement.

(c) Does not arise as Delhi-Jaipur section is being maintained in traffic worthy condition.

Constructing service lanes along NHs

2079.SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether structural designing of flyovers is contributing towards happening of fatal accidents, involving motor bikes and smaller 800 CC vehicles;

(b) if so, whether constructing service lanes along all four and six lanes highways would be considered as majority of victims are pedestrians, bicyclists, and other slow moving machines; and

(c) will enforcement of strict laws against drunken driving, making helmets mandatory, exceeding speed-limits, etc. be made/more deterrent?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Flyovers are constructed to prevent accidents by reducing the conflict points at busy side roads. The structural designing of these flyovers is to be done as per Indian Roads Congress Codes, and hence it is not expected to contribute to fatal accidents. Provision of service lanes on four/six lane National Highways along built-up stretches is taken up depending upon the traffic and availability of funds.

(c) The Government proposes to enhance the penalties for various traffic offences including drunken driving, non-wearing of helmets and driving at excessive speed.